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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P No. 255/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.09.2017

NAME OF THE PARTIES: M/s. Vaid Die Casting Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 233 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Saelin Chowdhari	Associate Dhamal & Co Advocates	

ORDER

CSP 255/230-232/NCLT/MB/MAH/2017
CSP 256/230-232/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 5.10.2017.

SD/-

V. NALLASENAPATHY
Member (Technical)

SD/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

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MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.09.2017

NAME OF THE PARTIES: M/s. Megafine Pharma Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 233 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
<input checked="" type="checkbox"/>	Sachin Chowdhari	Associate, Dhanam & Co. Advocates	

ORDER

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